



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 23th December, 2022

NOTICE

Please take notice that the following matter adjourned in the Court-IV. The next date is indicated below:-

S. No.	Case No.	Name of the parties	Original date of Hearing	Next date of Hearing
1.	Comp. App. (AT) (Ins) No. 1422 of 2022 & I.A. No. 4448,4406 of 2022 (With Defects)	Aayat Processors Vs. Jalesh Kumar Grover	14.12.2022	03.01.2023
2.	Comp. App. (AT) (Ins) No. 776 of 2022 & I.A. No. 2157 of 2022 (PH)	Jalesh Kumar Grover Resolution Professional for GPI Textiles Ltd. Vs. The Hongkong and Shanghai Banking Corporation Ltd. & Anr.	14.12.2022	03.01.2023
3.	Comp. App. (AT) (Ins) No. 37 of 2021 (PH)	IDBI Bank Ltd. Vs. Sudip Bhattacharya, Liquidator of Tag Offshore Ltd.	20.12.2022	13.01.2023
4.	Comp. App (AT) (Ins) No. 1336 of 2019 & I.A. No. 3147 of 2022 (PH)	Shrem Residency Pvt. Ltd. Vs. Shraman Estates Pvt. Ltd.	22.12.2022	06.01.2023

5.	Comp. App. (AT) (Ins) No. 579 of 2022 (PH)	Export-Import Bank of India & Ors. Vs. Maneesh Pharmaceuticals Ltd.	22.12.2022	10.01.2023
6.	Comp. App. (AT) (Ins) No. 830 of 2020 & I.A. No. 3162,4891 of 2022 (PH)	Suchi Paper Mills Ltd. & Ors. Vs. Ashish Gupta Resolution Professional in the Matter of Anush Finlease and Construction Pvt. Ltd. & Ors.	21.12.2022	19.01.2023
7.	Comp. App. (AT) (Ins) No. 363 of 2022 & I.A. No. 963, 964, 965 & 1338 of 2022	Zexus Air Service Pvt. Ltd. & Anr. Vs. Capt. Samuel Tarig Omer Ahmad	14.12.2022	24.01.2023

By order of Hon'ble Chairperson

-Sd/-

Registrar